

27. नेशनल टेक्सटाइल कारपोरेशन
(उत्तर प्रदेश) लि०
28. नेशनल टेक्सटाइल कारपोरेशन
(पश्चिमी बंगाल, बिहार, आसाम
एवं उड़ीसा) लि०
29. भारतीय पटसन निगम लि०
30. दिल्ली परिवहन निगम

News-item captioned "Major Share Scandal under the carpet"

3262. SHRI R. L. BHATIA:
SHRI RASHEED MASOOD:
SHRI M. V. CHANDRA-
SHEKARA MURTHY:

Will the Minister of FINANCE be pleased to state:

(a) whether a scandal involving a leading share broker of the Bombay Stock Exchange who had allegedly printed share certificates of reputed companies in huge quantities and was also found in possession of rubber stamps and seals of about 50 public sector undertakings, nationalised banks and other firms was unearthed in November last, as reported in the 'Times of India', New Delhi dated the 13th November, 1982;

(b) if so, the facts of the case; and

(c) the action taken or proposed to be taken by Government to stop this rot and consequent malpractices.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAT-TABHI RAMA RAO): (a) to (c). Searches were conducted in the cases of 5 share brokers of Bombay on 30th and 31st October, 1981. Searches resulted in seizure of prima-facie unaccounted assets of the value of Rs. 25.65 lakhs. Besides, fictitious blank share certificates and rubber stamps of a number of reputed companies including a nationalised bank were also seized. The matter has been brought to the notice of various law enforcing agencies in-

cluding Bombay Stock Exchange, Company Law Board and the State Police for taking appropriate action in the matter.

Notification in Respect of Board of Directors on Nationalised Banks

3263. SHRI BHEEKHABHAI: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 8175 on 16th April, 1982 regarding Board of Directors of Six Nationalised Banks and state:

(a) whether the notification of the Board of Directors of any nationalised Bank is still held up if so, the reasons thereof;

(b) whether it is a fact that letters to the proposed Directors of these nationalised banks asking for their consent have been issued and if so, the reasons for the delay in notification;

(c) whether any changes are contemplated in the constitution of the Boards of the banks; and if so, the reasons thereof; and

(d) whether Government have proposed the names of SC/ST members on the Boards of Directors of all the nationalised banks; if so, their name?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (d). The Boards of Directors of the 20 nationalised banks, including the six banks nationalised in 1980, had been constituted by the Government early last year. The consent of the person proposed to be appointed as a Director is normally taken along with other declarations. Appointments of Directors are finally made by Government in accordance with the provisions of clause 3 of the Nationalised Banks (Management and Miscellaneous Provisions) Schemes, 1970, and 1980. Recently on 19th February, 1983, one vacancy existing in the Board of Directors of the Vijaya Bank was filled by appointment of a person belonging to Scheduled Caste. A list of persons,

who also belong to Scheduled Castes/
Scheduled Tribes and who have been
appointed as Directors on Boards of

Directors of all except 2 nationalised
banks is given in the Statement attach-
ed.

Statement

*Statement showing names of Directors belonging to Scheduled Caste/Scheduled Tribe on the Board of
Directors of Nationalised Banks*

S. No.	Name of the Bank	Name of the Director	Whether belongs to Scheduled Caste/Scheduled Tribe
1	Andhra Bank	Shri Khushi Ram	Scheduled Caste
2	Bank of India	Shri Jaidev Baghel	Scheduled Tribe
3	Punjab National Bank	Dr. Bhanu Prasad Pandya	Scheduled Caste
4	Bank of Baroda	Shri Bhag Singh	Scheduled Caste
5	Punjab and Sind Bank	Smt. Jamuna Solanky	Scheduled Caste
6	Ganara Bank	Dr. N.D. Kamble	Scheduled Caste
7	United Bank of India	Shri Horen Jones R'Jeen	Scheduled Tribe
8	Dena Bank	Shri Kalidas Parmar	Scheduled Caste
9	Syndicate Bank	Dr. Ishwar G. Chavan	Scheduled Caste
10	Union Bank of India.	Dr. K.D. Vasava	Scheduled Tribe
11	Allahabad Bank	Shri Dinesh Chandra Barman	Scheduled Caste
12	Indian Bank	Shri A. Ponnudurai	Scheduled Tribe
13	Bank of Maharashtra	Shri Ramesh Jivan Bansod	Scheduled Caste
14	Indian Overseas Bank	Shri Ram Charan	Scheduled Caste
15	Corporation Bank	Shri T. Babu Master	Scheduled Caste
16	New Bank of India	Shri Daulat Ram Negi	Scheduled Tribe
17	Oriental Bank of Commerce	Shri Narendra Pratap Singh	Scheduled Tribe
18	Vijaya Bank	Shri K.P. Bastwar	Scheduled Caste

Setting up of Muga Research Centres

3264. SHRI LAKSHMAN MALLICK:
Will the Minister of COMMERCE be
pleased to state:

(a) whether Central Silk Board has
informed his Ministry about its deci-
sion to set up some Muga Research
centres for the culture and develop-
ment of Muga;

(b) if so, the names of the States
where such National Research Centres

for the development and culture of
Muga are proposed to be set up;

(c) whether such types of research
centres are proposed to be set up
in Orissa; and

(d) if so, the steps taken in this re-
gard?

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMERCE (SHRI P.
A. SANGMA): (a) and (b). Yes, Sir.
The Central Silk Board has set up a